

SHRI P. SUNDARAYYA : Has it gone to some other Department ?

SARDAR S. S. MAJITHIA : I am afraid I could not answer that.

SHRI P. SUNDARAYYA : Generally, to whom are the grievances addressed ?

SARDAR S. S. MAJITHIA : Naturally to the Defence Department.

SHRI RAJAGOPAL NAIDU : Is it a fact that in these colonies which are meant for the settlement of ex-servicemen only, political sufferers are given preference ?

SARDAR S. S. MAJITHIA : No, that is not a fact, Sir.

CORRUPTION IN E. P. RAILWAY

*46. SHRI B. RATH : Will the Minister for HOME AFFAIRS be pleased to state :

(a) whether a case of corruption was registered against three officers of the ex-E. P. Railway on 23rd May 1950 ;

(b) whether the Inspector-General of the Special Police Establishment suggested the transfer of the officers concerned for facilitating full and free investigations in the case ;

(c) whether these officers were transferred ; if not, why not ; and

(d) at what stage the case now stands ?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR)
(a) Yes.

(b) and (c) Such a suggestion was received, but on examining the facts Government came to the conclusion that police investigation was not likely to be jeopardised by the presence of the accused officers. They were, therefore, not transferred.

(d) On an examination of the evidence collected by the police and after obtaining further elucidation from the Ministry of Railways, Government

decided that there was no adequate reason to attribute any corrupt motives to the officers, and the case was, therefore, closed.

SHRI B. RATH : Is it a fact that in spite of the insistence of the Inspector-General, Special Police Establishment, to get these officers transferred, the Railway Ministry insisted that the officers should be kept there ?

SHRI B. N. DATAR : There was no insistence on the part of the Police Officers, but a suggestion had been made and the officers of the Home Ministry, the Police officers and the Railway Department met together and considered that no transfer was necessary.

SHRI B. RATH : What is the difference between insistence and suggestion according to Government ?

SHRI B. N. DATAR : Suggestion is mild ; insistence is very strong.

SHRI J. R. KAPOOR : May I know, Sir, whether the railway authorities insisted on these officers not being transferred ?

SHRI B. N. DATAR : No. They put the case before this inter-departmental meeting and the meeting un-animously came to the conclusion that the transfer was not necessary and, secondly, the House may know, Sir, that the evidence in this particular case was documentary and, therefore, there was no question of any obstruction being raised by the presence of the officers at the places concerned.

TRAINING OF INDIAN STUDENTS UNDER THE COLOMBO PLAN

*47. SHRI B. V. KAKKILAYA : Will the Minister for FINANCE be pleased to state :

(a) whether under the Colombo Plan it is proposed to send a number of Indian students to Britain ;

(b) if the answer to part (a) be in the affirmative, what are the details of the agreement governing the scheme ;